

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 393/2020

MAHESHWAR TIGGA

Petitioner(s)

VERSUS

THE STATE OF JHARKHAND

Respondent(s)

Date : 10-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anup Kumar, AOR
Mr. Varun Narang, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned.

Registry to issue notice.

List again on 13.04.2020.

RAJIV KALRA
Registrar

pm